

DAMODARAM SANJIVAYYA NATIONAL LAW UNIVERSITY

- A CRADLE OF FUTURE JURISTS

'NYAYAPRASTHA', SABBAVARAM, VISHAKHAPATNAM,
ANDHRA PRADESH, 531035



LEGAL INCUBATION CENTRE

Presents

'VIBODHA'

A TWO-DAY NATIONAL WORKSHOP

ON

ENTREPRENEURSHIP

WITH SPECIAL REFERENCE TO

LEGAL ENTREPRENEURSHIP

MARCH 18 & 19, 2023

VENUE - ACADEMIC BLOCK

TIME - 10:00 AM onwards

ABOUT DSNLU

The Government of Andhra Pradesh established Damodaram Sanjivayya National Law University (DSNLU) vide DSNLU Act, 2008 at Visakhapatnam to impart quality legal education. It is recognized u/s 2(f) of UGC Act, 1956 and the BCI. It has also been granted 12B status by the UGC and 28th rank in National Institutional Ranking Framework by Ministry of Education in 2021. Its mission is to design and deliver legal education, promote academic achievements and excellence in legal research. The University offers 5 years integrated B.A., LL.B. (Hons.) and 1 year LL.M. (Constitutional Law, Criminal Law and Commercial Law) and 2 years M.Sc. (Arbitration & Mediation) Programmes. It also offers Doctoral and Post Doctoral Degrees in Legal Studies.



Hon'ble Mr. Justice
Pamidighantam Sri Narasimha
Visitor, DSNLU.



Hon'ble Mr. Justice Prashant Kumar Mishra
The Chief Justice of High Court of Andhra Pradesh
and Hon'ble Chancellor, DSNLU



Prof. S. Surya Prakash
Hon'ble Vice-Chancellor, DSNLU



Prof. K. Madhusudhana Rao
Registrar-in-charge, DSNLU

ABOUT THE WORKSHOP

The start-up culture in India is expanding exponentially and successful Entrepreneurs are identified in almost every field. With its increased potential in the global market as the 5th largest economy, India has gained momentum to be the market leader in the future. The Indian start-up ecosystem in the last decade has witnessed 10 unicorns and 100's of new start-ups gaining investor confidence across the globe.

DSLIC understands that there is a need to conduct entrepreneurship workshops to skill and up-skill young creative minds. The competitive market poses challenges to budding entrepreneurs to start, succeed and sustain. Some are born Entrepreneurs but some need to be skilled; some may succeed and some may not, So, we believe that few skills may be inculcated and imbibed through training.

In this direction, the Two-day National-level workshop is planned, because any start-up needs a good leader, with an entrepreneurial mindset and a vast understanding of subjects like Management, Technology, and Law with other disciplines, like socio, political, economic, and cultural environment. Any leader needs to have a basic understanding of Management Information Systems, Strategic Management, Operational Management, Human Resources, Finance, Marketing, etc, which are relevant for any start-up including a law firm.

The objective of this workshop is to promote a learning strategy that helps the participants as transit in their journey towards achieving their dream. The workshop is planned to train participants from different disciplines who have a passion for creating value and exploring their ideas, expanding their network, and bringing their thoughts into reality. The participants can be-

- Entrepreneurs,
- Practitioners,
- Trainers, and other professionals.
- Students and Academicians.



RESOURCE PERSONS



Dr. Vinod Surana

Managing Partner & Chief Executive Officer
Surana & Surana International Attorneys



Mr. Rohan Mahajan

Founder,
LawRato.com & PoshCheck.org



Prof. Mohd Shameem

Director (Operations) IIMV FIELD
IIM Visakhapatnam.



Ms. Khyati Jha

Founding Partner,
Spectrum Partners.



Mr. Harsh Gagrani

Co-founder,
LegalEdge-Toprankers



Mr. Avi Kalra

Founding Partner,
Clergy and Wisemen



Mr. Samar Pratap Nayak

Founder,
Olive Ridley Media.

THEMES FOR THE WORKSHOP

- Choose the path
- Building Blocks to Entrepreneurship
- Road taken - not taken
- Finance and Fortune
- Scale up - Scale down
- Signed, Sealed, Delivered
- Lawyer vs Entrepreneur - Lawyer as an Entrepreneur
- Triumph with Technology

NOTE: The workshop shall include 4 technical sessions and 2 practical sessions, per day.



DSLIC

Damodaram Sanjivayya Legal Incubation Centre aims to develop entrepreneurship and advocacy skills among young lawyers and students. Since its inauguration in 2018. The Centre has been conducting Inter-University and National-level competitions, programs, workshops, etc. like Crime Scene Investigation, Civil and Criminal Trial Advocacy, Forensic Science Workshops, and numerous other programs in an attempt to provide a platform and bridge the gap between theory and practice. Recently, DSLIC organized its flagship event, CSI-4.0, a National-level Competition in which more than 100 teams from all over India participated.

The main objectives of DSLIC are:

- To encourage and support start-ups in the field of law with an inter-disciplinary approach.
- To bridge the gap between theory and practice of law.
- To provide opportunities for experiential learning to students, young lawyers and others.

FACULTY CONVENOR



Dr. Nandini C.P.

Associate Professor of Law

email id: nandinicp@dsnlu.ac.in



STUDENT CO-ORDINATORS

Siri Chandana

Contact: 6303168776

Panchajanya

Contact: 6304756923



CONTACT DETAILS

E-Mail ID - dsnlulic@dsnlu.ac.in

WEBSITE

www.dsnlu.ac.in

REGISTRATION DETAILS

Registration Fee: Rs. 2000 /- per person

Register on or before -

15th March, 2023

***Accommodation available on Payment.**



REGISTRATION LINK

https://forms.gle/DFwVP_MWJMrRsZa4x7



PAYMENT DETAILS

The Registrar,
Damodaram Sanjivayya National Law University
BANK NAME: Union Bank of India
BRANCH: Sabbavaram
A/C NO.: 283710100024089
IFSC CODE: UBIN0828378
PURPOSE: VIBODHA